

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**  
Dated- Guwahati, the 17<sup>th</sup> November, 2018

**No. HC.VII/45/2016/ 6733 /A:** Smt. Y Longkumer, Principal District and Sessions Judge, Dimapur, Mr. Thomas Lalrammawia, Sr. Civil Judge-cum-JMFC, District Court, Champhai and Smti Jyotismita Sarma, Sub-Divisional Judicial Magistrate(S), Jorhat, are exempted from participating in the State Level Consultation on Safety of Children in Child Care Institutions, scheduled to be held on **18-11-2018 at the Assam Administrative Staff College, Khanapara, Guwahati.**

By order,  
Sd/- D K Das  
**REGISTRAR (JUDL.)**

Memo No. HC.VII/45/2016/ 6734-45 /A, dated 17.11.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
5. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima, for information and necessary action.
6. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima.  
**He / she is requested to ensure circulation of the Notification amongst the concerned officer(s) of his / her respective State accordingly.**
9. The District and Sessions Judge, Jorhat.  
**He / she is requested to ensure circulation of the Notification amongst the concerned officer(s) of his / her respective District accordingly.**
10. The Joint Registrar (Vigilance) Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
**REGISTRAR (JUDL.)**